(7) Enteroquinol

(8) Syntocinon Injection

(9) Methergin Injection.

35	Written Answers NOVEMB	ER 25, 1980 Written Answers 36
S. No. Name of the Company		
22. M 23, M 24. M 25. M 26. M 27. M 28. M 29. M	M/s. Organon (I) Limited M/s. Hocclist Pharmaceuticals Limited M/s. Wyeth Laboratories M/s. Burroug'is Wellcome (I) Limited M/s. Subrid Geigy of India Limited M/s. Parke Davis India Limited M/s. Mehta Pharmaceuticals M/s. Bayer (I) Limited M/s. May & Baker India Limited M/s. May & Baker India Limited	
*111.  Will CHEMI pleased  (a) w the life ply in bay, Ca  (b) i	Supply of Life-saving Drugs  SHRI K. A. RAJAN:  SHRI C. CHINNASWAMY:  the Minister of PETROLEUM,  ICALS AND FERTILIZERS be  I to state:  whether it is a fact that most of  saving drugs are in short sup- the metropolitan cities of Bom- alcutta, Delhi and Madras;  if so, the names of drugs in supply and reasons therefor; and	(c) steps taken by Government in this matter?  THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Shortages of specific brand formulations have been periodically reported from different areas including the metropolitan cities of Bombay, Calcutta, Delhi and Madras.  (b) The major specific brand formulations reported in short supply from some of the above mentioned metropolitan cities during October, 1980 are as follows:—
(1) C	laloromycetine Capsules/syrup	Parke Davis
(2)	Chlorestrep capsules/syrup	Parke Davis
(3) Aldomet Tablet		Merck Sharp & Dhome
(4) Thyroid tablets		Burrough's Wellcome
<b>(</b> 5) I	Dapsone tablets	Do.
<b>(</b> 6) T	Chalazole tablets	May & Baker

East India

M/s. Sandoz

M/s. Sandoz

In many of these cases, however, equivalents were reportedly available.

There are many reasons for shortage of specific brand formulations, such as (i) labour unrest, (ii) powercut, (iii) capacity constraints, (iv) limited/non availability of raw materials, etc.

(c) Government monitor the availability of life saving and essential formulations every week. Remedial action to relieve shortages is taken by telegraphically advising the manufacturers of specific brands reported in shortage and the manufacturers of the equivalent products also to rush supplies to the places from where shortages are reported.

## Capacity of Nitrogen

- \*112. SHRI A. T. PATIL: Will the Minister of PETROLEUM, CHEMI-CALS AND FERTILIZERS be pleased to lay a statement showing:
- (a) what was the installed capacity of Nitrogen and Phosphorus Penta-oxide respectively as on 31st October, 1980 and how much it is expected to be on 31st March, 1981; and
- (b) which projects have started production during 1980 and what is their capacity?

THE MINISTER OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The installed capacity of Nitrogen and Phosphorus Pentaoxide (P<sub>2</sub> O<sub>5</sub>) as on 31st October, 1980 was 38.91 lakh tonnes and 12.72 lakh tonnes respectively. As on 31st March, 1981, the capacity would be 45.75 lakh tonnes of Nitrogen and 12.72 lakh tonnes I O<sub>5</sub>.

(b) The 2 coal-based fertilizer plants at Ramagundam and Talcher have started commercial production in November, 1980 and the Naptha

based Phulpur plant is also expected to be commissioned before the end of the year. The capacity of each of these 3 plants is 228,000 tonnes of Nitrogen, totalling to 684,000 tonnes of Nitrogen.

## Work on Thein Dam Project Bogged Down

- \*113. SHRI P. K. KODIYAN: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that the works on the Thein Dam Projects on the River Ravi has been bogged down by the Inter-State dispute;
  - (b) if so, the details thereof;
- (c) what steps are being taken by the Union Government to solve the problem;
- (d) whether Union Government have not sanctioned the required financial assistance for the project pending the dispute; and

## (e) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) to (c). Due to inter-State issues involved, the Thein Dam Project could not be taken up for execution earlier. At a meeting taken by the Prime Minister in October, 1977 with the Chief Ministers of the concerned States, it was agreed that the project could be executed by Punjab and that an Inter-State Control Board would be constituted.

The Government is prepared to hold discussions with the concerned States to resolve the inter-State issues.

(d) and (e). The Punjab Government is financing the Project through their State Plans and have made the following provisions for the Sixth